## Through Fax

(J.H.C. Sch. 1-7)				☎ : Office – 0651-2481449
Regist	dra Prasad Singh, rar (Administration), Court of Jharkhand, i.			Fax No. – 0651 – 2481116  File No. XIX(I)/5/2016-17/Apptt  Letter No/Apptt  Dated:
To,				
	All the Principal Dis including the Judici		dges in the State of Jha	arkhand
Sub.:-	Commissioner - I (be	eing POCSO Judges and for attending <b>O</b> r	s) and Principal Magistra	s Judge – I / Addl. Judicial ates, Juvenile Justice Board of ion on 3 <sup>rd</sup> November, 2018 at
Sir,				
	With reference to the	subject noted above,	I am directed to inform th	at the Court has been pleased to
nominat	e the District & Addit	ional Sessions Jud	ge – I / Addl. Judicial C	ommissioner - I (being POCSO
Judges)	and Principal Magis	strates, Juvenile Ju	ustice Board of your Ju	dgeship for attending One Day
State C	Consultation on 3 <sup>rd</sup> N	ovember, 2018 at N	Nyaya Sadan, JHALSA.	Accordingly, they are accorded
necessa	ary permission for atter	nding the aforesaid c	onsultation programme.	
Further, the nominated Judicial Officers would have to make their stay arrangements at their own.				
You are, therefore, directed to inform the Officers concerned accordingly.				
Memo n	no. <u>4419</u>	/Apptf	dated the Ranc	Yours faithfully, Sd/- <b>J.P. Singh</b> Registrar,(Administration) <b>hi</b> <u>ろけれの</u> が
				information and needful with
				halsaranchi@gmail.com) / the
Director	Judicial Academy Jha	arkhand Ranchi for	information / the C.P.C.I/	c e-Courts Project High Court
of Jharki	hand, Ranchi for inform	nation and getting up	loaded the letter on the C	Court's website.
				Registrar (Administration)